

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1961
TO BE ANSWERED ON 18TH MARCH, 2025

INCLUSION OF MORE ITEMS IN PDS

1961 SMT. PHULO DEVI NETAM:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) the food items presently available through the Public Distribution System (PDS) for the ration card holders along with the rates of these items;
- (b) whether Government has any proposal to increase the items like cereals apart from foodgrains through PDS; and
- (c) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Targeted Public Distribution System (TPDS) is now governed as per provisions of the National Food Security Act, 2013 (NFSA). Under the Act, the term “foodgrains” is defined as rice, wheat or coarse grains or any combination thereof conforming to such quality norms as may be determined, by order, by the Central Government from time to time.

Under the Act, while Antyodaya Anna Yojana (AAY) households that constitute the poorest of the poor are legally entitled to receive 35 kg of foodgrains per household per month, priority households are entitled to 5 kg per person per month free of cost.

(b) & (c): At present, no proposal to include more items of cereals under the Act is under consideration of the Government
